

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 1327/1996

Present : Hon'ble Mr. Justice R.N. Ray, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

MK.MUKHERJEE & ANR.

- V E R S U S -

UNION OF INDIA AND ORS.

For the applicant : None.

For the respondents : Mr. S. Chowdhury, counsel.

Heard on 29.03.2001

Order on 29.03.2001.

O R D E R

R.N. Ray, VC

When the matter is called on none appears for the applicants. The applicants are also not present. It appears from the ordersheet that on last four consecutive occasions none appeared for the applicants. We are satisfied that the applicants are no longer interested in pursuing the matter. Therefore the application is dismissed for default. The Id. counsel Mr. S. Chowdhury is present for the respondents.

By
Member (A)

Signature
Vice-Chairman.